

(e) the total number of Primary Health Centres in the country and the number of centres, where the aforesaid facility is available?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b) The medicines at the Primary Health Centres are supplied by the State Governments and availability of medicines at Primary Health Centres varies from the State to State.

(c) No such survey has been carried out by the Government at the National level.

(d) States have been advised from time to time to ensure adequate supply of medicines at the Primary Health centres.

(e) There are 21802 Primary Health Centres in the country. All Primary Health Centres are required to stock and supply medicines to the beneficiary.

[English]

Bansagar Project in M.P.

4844. SHRI SUKH LAL KUSHWAHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the reasons for not completing the multi-purpose Bansagar Project of Madhya Pradesh, which was scheduled to be completed by the year 1985;

(b) the reasons for closing the Satna office of Lower Poorva canal of Bansagar Project;

(c) whether the Government propose to re-open the Satna divisional office of Bansagar Project; and

(d) if so, the time by which it is likely to be reopened?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) The main reasons for delay in completion of Bansagar Project are non-contribution of adequate funds by the States of Uttar Pradesh and Bihar, and delay in finalisation of Rehabilitation and Resettlement policy.

(b) to (d) The Satna Office of Bansagar Project is under administrative control of Government of Madhya Pradesh and decision regarding closing and re-opening of that office depends upon the State Government as per their convenience.

[Translation]

Medical Facilities

4845. DR. MAHADEEPAK SINGH SHAKYA:
SHRI ANANT KUMAR HEGDE:
SHRI PANKAJ CHOWDHARY:
KUMARI UMA BHARATI:
SHRI NAWAL KISHORE RAI:

SHRI N. DENNIS:
JUSTICE GUMAN MAL LODHA:
SHRI NITISH KUMAR:
SHRIMATI SUSHMA SWARAJ:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'Public Health Alternative strategies are Needed', as reported in 'The Times of India' dated July 24, 1996;

(b) if so, whether the Expert Committee set up by the Government have recommended that besides Government machinery, other bodies will also be utilised to make available medical facilities to common man of the country;

(c) if so, the details of the other policy decisions taken by the Government;

(d) the plan of the Government to implement the decisions; and

(e) the average amount spent on the health services during the Eighth Five Year Plan and whether the Government propose to achieve the target of 5 percent expenditure on the health services during the coming years?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) to (d) An Expert Committee under the Chairmanship of Prof. J.S. Bajaj was constituted to comprehensively review the Public Health System in the Country.

The Committee has submitted its report on 6th June, 1996.

The Committee has made several recommendations. Some of the important recommendations made are:

- (i) Involvement of Non-Governmental Organisations (NGOs) in the development of public health system and the practices through an appropriately developed action plan with suitable funding.
- (ii) Review of National Health Policy.
- (iii) Establishment of health impact assessment cell.
- (iv) Surveillance of critically polluted areas.
- (v) Establishing an Apex Technical Advisory Committee.
- (vi) Opening of Regional Schools of Public Health.
- (vii) Establishing a Centre for Disease Control.

The Report is under examination by the Government.

(e) During Eighth Five Year Plan the allocation for Health Sector (including States/UTs) is Rs. 7582.19 crores and for Family Welfare Sector it is Rs. 6500.00 crores. For finalisation of the Ninth Five Year Plan several working groups have been set up by Planning Commission.